

Accommodation In Bhopal

1344-A. Shri Kamath : Will the Minister of Works, Housing and Supply be pleased to state :

(a) the number of Central Government Officers, and Class III and IV employees who are still without accommodation in Bhopal; and

(b) the steps that have been or are being taken to tackle the problem satisfactorily?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar) : (a) and (b). Outside Delhi, Simla, Calcutta and Bombay the general practice has been for Central Government Servants to make their own arrangements. If necessary, this position will be reviewed consequent on Bhopal's becoming a State Capital.

Fertilizer Factory at Naharkatia

1345. Shri Debendra Nath Sarma : Will the Minister of Production be pleased to state :

(a) whether Government are contemplating establishment of a Fertilizer Factory at Naharkatia in Assam to utilise the gas available out of the new-found crude oil ; and

(b) if so, whether any detailed scheme for the same has been drawn up?

The Deputy Minister of Production (Shri Satish Chandra) : (a) and (b). Preliminary investigations are being made at present.

Indian Missions

1346. Shri Kamath : Will the Prime Minister be pleased to refer to the reply given to supplementary on Starred Question No. 147 on the 20th July, 1956 and state :

(a) whether the inspection teams to Indian Missions abroad have secured the implementation of the recommendations of the Public Accounts Committee ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan) : (a) to (c). There is only one team of the Foreign Service Inspectors and as at present constituted its functions have necessarily to be of a restricted nature. During their inspection visits upto now the Foreign Service Inspectors have been engaged mainly in

(1) Making recommendations for fixing Foreign Allowances after

study of the local conditions and the living expenditure of the staff ;

- (2) Examining buildings, recommending purchase, sale and large scale alterations in buildings and recommending purchase of new cars, furniture etc.;
- (3) Commenting on administrative matters dealing with cases of indiscipline and bringing to light the unsuitability of officers.

While making their inspections, the Foreign Service Inspectors do, of course, always keep in view the observations and recommendations made by the Public Accounts Committee and the Estimates Committee and bring to notice of Government such irregularities as they may discover during such inspection. The question of enlarging the Inspectorate to enable it to carry out more intensive and periodical checks and to suggest better financial and budgetary control of Indian Missions abroad has been under consideration but the shortage of personnel has so far stood in the way of expanding the scope of the inspections.

Hindustan Housing Factory

1347. Shri Kamath : Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Starred Question No. 321 on the 22nd November, 1956 and state :

(a) the personnel of the Expert Committee ;

(b) whether the Expert Committee's report has been considered ; and

(c) if so, with what result ?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar) : (a) *Chairman :*

Shri S. Ranganathan, I. C. S., Joint Secretary, Ministry of Works, Housing and Supply. (Secretary, Ministry of Commerce & Consumer Industries, since 25th September, 1956).

Members :

(1) Shri S. Ratnam, Joint Secretary, Ministry of Finance. (Financial Adviser, Ministry of Finance (Defence) since 1st November, 1955).

(2) Maj. Genl. R. E. Aserappa, Engineer-in-Chief, India, or his representative.

(3) S. Sarup Singh, Director, National Buildings Organisation.